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O.A. No. 460 of 2009
Smt.N.Papamma ... Applicant
Versus
UOI & Ors. ... Respondents

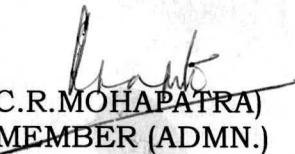
Order dated 8th October, 2009.

C O R A M

THE HON'BLE MR.JUSTICE K.THANKAPPAN, MEMBER (J)
A N D
THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (A)

.....
After certain arguments learned

counsel for the Applicant seeks to withdraw this
Original Application. Prayer Allowed and the OA
stands dismissed as withdrawn. However, as
prayed for by Learned Counsel for the Applicant,
dismissal of this OA shall not preclude the
Applicant to approach this Tribunal if so advised.


(C.R.MOHAPATRA)
MEMBER (ADMN.)


(JUSTICE K. THANKAPPAN)
MEMBER (JUDICIAL)